

**Central Administrative Tribunal
Principal Bench, New Delhi.
OA-2414/2015**

**New Delhi this the 09th day of September, 2016.
Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

1. Rajender Prashad S/o Shri Bhagwan Das
R/o B-231, Gali Kabe,
Village and Post Office Chhawala
New Delhi-110071.
2. Rajender Nath Mukharjee
S/o Shri R.C. Mukharjee
R/o KG-I/230, Vikas Puri, New Delhi-110083
3. Shoban Singh S/o Shri Mohan Singh
R/o Village Sonali, Post Office Badalpur,
Ganai, Almorah, Uttera Khand
4. Kaushal Kishore Pandey
S/o Shri Ram Sunder Pandey
R/o H.No. C-309, Sector-17 Vasundara
Ghaziabad U.P. Pin Code 201012
5. Harsh Singh Bisht S/o Shri Bhawan Singh
R/o 168A, Gali No.35, Saraswati Enclave
M.D. Marg, Nazafgarh, New Delhi-110043.
6. Prem Singh S/o Late Shri Mohar Singh
R/o A-103, Gali No. 7, West Vinod Nagar,
Delhi-110092
7. Sadar Singh S/o Shri Gyan Singh
R/o 472, S28/GH-3, Sector 25, Rohini
New Delhi.
8. Guna Nand S/o Shri Bhagwan Dutt
R/o H.No. 92/2, Gali 54, V Molar Band Extension,
Badar Pur New Delhi-110044
9. Hari Shanker Gupta S/o Shri V S Gautam
R/o Block 01/6A, Phase I, Budh Vihar
Delhi-110086
10. Sagir Ahmed S/o Late Shri Nazeer Ahmed
R/o C-I, Palika Niwas, Lodhi Colony
New Delhi-110003. ... Applicants

(By Advocate : Mr. B L Wanchoo)

Vs.

The Chariman
New Delhi Municipal Council
Palika Kendra, New Delhi.

... Respondent

(By Advocate : None) .

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Shri B.L. Wanchoo, learned counsel for the applicants has appeared and stated that he would be representing the applicants henceforth. He has submitted that the applicants seek leave of this Court to withdraw this O.A. with liberty to file a fresh O.A.

2. Accordingly, the OA is dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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